

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

**ORDER**

In pursuance to the directions contained in order No. 33/Gaz-I/ Gaz.IA/DHC/2022 dated 16.11.2022 of the Hon'ble High Court of Delhi, the cases mentioned below in column no. 3 pending in the Court mentioned in column no. 2 are hereby withdrawn and assigned to the newly created court mentioned in column no. 4 w.e.f. 18.11.2022:-

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferor Court	Description of Cases Transferred	Name of the Transferee Court
1	Sh. Sanjeev Kumar, ASJ-03	Criminal Appeal as Annexure A-1	Sr. No. 1 to 43 & 130 to 150 (64 Cases) to the newly created court of Sh. Rakesh Kumar Singh, ASJ-05, South
			Sr. No. 44 to 86 & 151 to 170 (63 Cases) to the newly created court of Sh. Sunil Gupta, ASJ-06, South
			Sr. No. 87 to 129 & 171 to 190 (63 Cases) to the newly created court of Sh. Chander Mohan, ASJ-07, South
		Criminal Revision as Annexure A-2	Sr. No. 1 to 26 & 79 to 89 (37 Cases) to the newly created court of Sh. Rakesh Kumar Singh, ASJ-05, South
			Sr. No. 27 to 52 & 90 to 99 (36 Cases) to the newly created court of Sh. Sunil Gupta, ASJ-06, South
			Sr. No. 53 to 78 & 100 to 110 (37 Cases) to the newly created court of Sh. Chander Mohan, ASJ-07, South
2	Ms. Vrinda Kumari, ASJ-02	Criminal Appeal as Annexure B-1	Sr. No. 7 to 27 & 86 to 122 (58 Cases) to the newly created court of Sh. Rakesh Kumar Singh, ASJ-05, South
			Sr. No. 28 to 49 & 123 to 158 (58 Cases) to the newly created court of Sh. Sunil Gupta, ASJ-06, South
			Sr. No. 50 to 71 & 159 to 194 (58 Cases) to the newly created court of Sh. Chander Mohan, ASJ-07, South
		Criminal Revision as Annexure B-2	Sr. No. 8 to 14 & 31 to 55 (32 Cases) to the newly created court of Sh. Rakesh Kumar Singh, ASJ-05, South
			Sr. No. 15 to 22 & 56 to 80 (33 Cases) to the newly created court of Sh. Sunil Gupta, ASJ-06, South
			Sr. No. 23 to 30 & 81 to 105 (33 Cases) to the newly created court of Sh. Chander Mohan, ASJ-07, South

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferor Court	Description of Cases Transferred	Name of the Transferee Court
3	Ms. Monika Saroha, ASJ/Spl Judge NDPS	Criminal Appeal as Annexure C-1	Sr. No. 1 to 31 & 94 to 106 (44 Cases) to the newly created court of Sh. Rakesh Kumar Singh, ASJ-05, South
			Sr. No. 32 to 62 & 107 to 119 (44 Cases) to the newly created court of Sh. Sunil Gupta, ASJ-06, South
			Sr. No. 63 to 93 & 120 to 132 (44 Cases) to the newly created court of Sh. Chander Mohan, ASJ-07, South
		Criminal Revision as Annexure C-2	Sr. No. 1 to 18 & 57 to 59 (21 Cases) to the newly created court of Sh. Rakesh Kumar Singh, ASJ-05, South
			Sr. No. 19 to 37 & 60 to 62 (22 Cases) to the newly created court of Sh. Sunil Gupta, ASJ-06, South
			Sr. No. 38 to 56 & 63 to 64 (21 Cases) to the newly created court of Sh. Chander Mohan, ASJ-07, South

**Note:-**

- The Ahlmads/ Asst. Ahlmad of the Transferor Court is hereby directed to send the transferred case files, complete in all respects, immediately to the transferee courts and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- The Transferee Courts shall prepone the cases by issuing notice to the Counsel(s) of the parties about the preponed date fixed by the Court. Notices shall also be issued by electronic modes i.e. WhatsApp, E-mail, Dasti etc.
- Non-compliance of the order by any concerned official shall be viewed seriously.



**(NAROTTAM KAUSHAL)**  
Principal District & Sessions Judge South  
Saket Court Complex, New Delhi

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No. Judl-II/F.75/South/Saket/2022\_\_\_\_\_ Dated, New Delhi the 17/11/2022

Copy of order forwarded to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. The Officers concerned.
4. The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
5. The Branch-In-charge, Filing Section, South District, Saket Court.
6. The Chief Prosecutor (South), Saket Court, New Delhi.
7. The Office of CMM, South District, Saket Courts, New Delhi
8. The Secretary, Bar Association, Delhi/New Delhi **with the request to inform the Member's of the Bar about the preponment of the dates to be fixed by the Transferree Courts.**
9. The Website Committee, Tis Hazari Court, Delhi.
10. The PRO/APRO, South District.
11. The Branch-In-charge, Computer Branch (South), Saket Courts with the direction to upload the same on the website of District Court Saket.
12. PS/Reader to the Ld. Principal District & Sessions Judge (South).
13. Notice Board (through Care Taker).
14. R & I Branch, South District for uploading for LAYERS.

  
Principal District & Sessions Judge South  
Saket Court Complex, New Delhi